

Central Assistance to States during 1975-76

250 SHRI SUKHDEO PRASAD VERMA Will the Minister of PLANNING be pleased to state

(a) whether State Governments have urged the Planning Commission to increase the quantum of central assistance to States for the year 1975-76; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA) (a) and (b) Yes, Sir In view of severe constraints on resources the State Governments were specifically requested to assume Central assistance for formulating their Draft proposals for Annual Plan 1975-76 at the level of 1974-75 Since the discussions with the States on their Draft proposals for 1975-76 have recently concluded, the Plan sizes and the scheme of financing of each State Plan are under consideration

Rebels sway in Mizoram

251 SHRI VASANT SATHE Will the Minister of HOME AFFAIRS be pleased to state

(a) whether attention of Government has been drawn to the news report appearing in an English daily dated the 16th January, 1975 under the caption 'Rebels sway in Mizoram',

(b) if so, the reaction of Government to the points listed therein, and

(c) the effective steps taken to check the activities of the underground Mizoram army?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN). (a) Yes, Sir.

(b) There is no truth in the report that adequate security measures were not taken in Mizoram

(c) The security measures have been further strengthened to check the unlawful activities of the Mizo rebels

Security Measures in Aijal in Mizoram

252 SHRI NIMBALKAR Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have taken strict security measures after the outrage in Aijal in Mizoram, and

(b) if so, the measures taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b). Yes Sir The security measures in the whole of Mizoram have been further tightened up following the killing of three top police officers in Aijal. Security Forces are maintaining constant vigilance

Revocation of Emergency

253 SHRIMATI BHARGAVI THANKAPPAN Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government propose to revoke the emergency in the near future, and

(b) if so, by when?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN). (a) and (b). The matter is under constant review.